

**THE HIGH COURT OF KERALA**

**No. D2-29569/2018**

**KOCHI -68031  
DATED -07/04/2018**

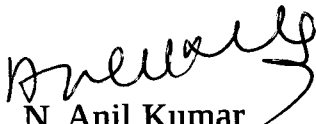
**Notification**

Sub: Proposals/Recommendations/Applications for Designation as Senior Advocates- Regarding  
Read: Rule 8 of 'The High court of Kerala(Designation of Senior Advocates) Rules,2018  
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In accordance with the Rule cited, proposals/recommendations/applications for designation as Senior Advocates received in the High Court is summarised in the table appended. Suggestions /views of the members of the Bar and other stakeholders on the same are invited which shall reach this office within 30 days from the date of publication. The suggestions/views shall be in writing and shall bear the name and full address of the sender and shall be addressed to the Registrar General of the High Court. Anonymous petitions / representations will not be entertained.

(By Order)

Encl:As above.

  
N. Anil Kumar  
Registrar General

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Details of Advocates whose names are under consideration for designation as Senior Advocates

Sl. No	Name of the Lawyer	Address	Proposals/Recommendations/Applications	Whether written consent submitted	Standing at the BAR	Whether Income Tax assessee for the last ten years	Whether rejected within a period of two years
1	Sunny Mathew	Kottarakunnel House, Perandoor Temple Road, Elamakkara P.O., Kochi, Ernakulam District	Application endorsed by Senior Advocates C.C. Thomas & K.Jaju Babu	NA	28 years	Yes	No
2	V.A. Muhammed	Bait-al-Noor, Thrikkakara, Kochi-21	Proposal by Hon'ble Justice Anu Sivaraman	Yes	34 Years	Yes	No
3	Anil Xavier	36/2412, Manimandir, Dr.George Road, Kaloor, Cochin 682017	Recommendation by Senior Advocates G.Sreekumar & P.K. Suresh Kumar	Yes	27 Years	Yes	No
4	Shaijan. C.George	Chaneparambil House, Ochanthurath P.O. , Cochin-682508	Recommendation by Senior Advocates Dr.Gopakumaran Nair.S. & Vijayabhanu P	Yes	26 Years	Yes	No